

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 2765/2002

This the 25th day of October, 2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Shri Harish Bhandari,
S/o Shri Prem Singh Bhandari,
R/o E 70/B, Lajpat Nagar,
Sahibabad, Distt. Gaziabad (U.P.)
(By Advocate Sh. T.C. Aggarwal)

...Applicant.

Versus

Union of India, through

1. The Secretary
Ministry of Information & Broadcasting
Shastri Bhawan,
New Delhi-110 001.
2. The Director General
Doordarshan, Mandi House,
New Delhi-110 001.
3. The Director,
Doordarshan Kendra, Delhi.
Akashwani Bhawan, Parliament
Street, New Delhi-110 001.
4. The Head of News,
Doordarshan News,
Central Production Centre Complex,
Khelgaon, New Delhi.

... Respondents.

O R D E R (ORAL)

This OA has been filed by the applicant seeking a direction to the respondents to dispose of his representation dated 11.11.2001.

2. Accordingly, respondents are directed to dispose of the representation of the applicant within a period of 2 months from the date of receipt of a copy of this order by passing a reasoned and speaking order. This OA may also be taken as a supplementary representation.


(KULDIP SINGH)
Member (J)

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